

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 126 of 2011**

**Dated: 2<sup>nd</sup> May, 2012**

**Present:     Hon'ble Mr. Justice P.S. Datta, Judicial Member  
              Hon'ble Mr. V. J. Talwar, Technical Member**

**M/s Vengiri Power Generation Ltd.**

....           **Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors.**

....           **Respondent(s)**

**Counsel for the Appellant(s)           :     Mr. Aman Avinav, Advocate**

**Counsel for the Respondent(s)        :**

**ORDER**

On the prayer of learned counsel for the Appellant, Mr. Aman Avinav, Advocate, seeking long adjournment, none appeared from the Commission. The case is adjourned for hearing on **25<sup>th</sup> July, 2012.**

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**